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Cr1.A.No. 56 OF 1996  
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ITEM No.1A (For Judgment) COURT No. 9 SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No. 56/1996@@  
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Shailendra Pratap & Anr.

Appellant (s)

VERSUS

State of U.P.

Respondent (s)

(HEARD BY HON'BLE S.N.VARIAVA AND AGRAWAL, JJ.)@@  
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Date : 08/01/2003 This matter was called on for pronouncement of Judgment.

CORAM :

HON'BLE MR. JUSTICE S.N.VARIAVA  
HON'BLE MR. JUSTICE B.N.AGRawal

For Appellant (s) Mr. S.V.Deshpande, Adv.

For Respondent (s) Mr. Pramod Swarup, Adv.

The Court made the following @@  
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O R D E R@@  
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Hon'ble Mr.Justice B.N.Agrawal pronounced the Judgment of  
the Court.

The appeal is allowed for the reasons recorded in the  
judgment.

NON-REPORTABLE@@  
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.SP1

Anita

(Vijay Aggarwal)  
Court Master

(Signed Judgment is placed on the file.)